

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15259/2019

(Arising out of impugned final judgment and order dated 05-02-2019 in WA No. 100115/2016 passed by the High Court Of Karnataka Circuit Bench At Dharwad)

THE MANAGEMENT OF SYNDICATE BANK

Petitioner(s)

VERSUS

SRI JAYANTH G. JOSHI

Respondent(s)

(FOR ADMISSION and IA No.96966/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 12-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. Puneet Taneja, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file additional documents is
granted.

Leave granted.

Issue notice on the prayer for interim
relief.

Tag with Civil Appeal No.10420 of 2016

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

